

(b) if so, the details thereof and the value of engineering goods to be exported; and

(c) the strategy adopted by Government to achieve the target ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). Engineering Export Promotion Council has set a target of Rs. 250 crores for export of engineering goods excluding electronics and computer software to USA by 1990-91.

(c) The main features of the strategy to increase engineering exports to USA include concentration of efforts for identified engineering items, undertaking of specific product surveys and promotional campaigns through distribution of attractive product literature and catalogues, participation in specialised commodity fairs, product adaptation etc.

Loan Agreements with Hard Currency

8138. SHRI SYED SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) brief particulars of loan agreements with hard currency during the last three years; year-wise and country-wise;

(b) the extent of utilisation of these loans at the end of 1987;

(c) the reasons for partial utilisation of these loans; and

(d) whether the interest under these agreements is payable only on the amount drawn and not on the amount earmarked for the agreement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b) The information regarding brief particulars of the country-wise loan agreements signed during the last three financial years i.e. 1984-85, 1985-86 and 1986-87 and the extent of utilisation of these loans at the end of 1986-87 is contained in the External Assistance Brochure for 1986-87, a copy of which has been placed in the Library of the House. The loan commitments entered into with hard currency countries during 1984-85

1985-86 and 1986-87, converted into rupees at the average rate of exchange for the respective years, amounted to Rs. 1010 crores, Rs. 783 crores and Rs. 1025 crores the respectively. The total utilisation against these loans upto the end of 1986-87 was Rs. 1146 crores.

(c) Most of the loans are tied to specific projects and the disbursements are linked to the project implementation schedule and the pace of actual implementation varies from project to project. However the loan amount not utilised during a particular financial year does not normally lapse and would be carried forward and utilised in the subsequent years.

(d) Yes, Sir.

Closed Textile/Woolen Mills in Punjab

8139. SHRI KAMAL CHAUDHRY : Will the Minister of TEXTILES be pleased to state :

(a) the number of textile/woollen mills in Punjab and how many of them are sick or closed at present; and

(b) the loss suffered by each of the sick or closed mills till 31 January, 1988 ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) The number of licensed cotton/man-made fibre textile mills in Punjab (as on 31.3.87) was 28. The number of licensed wool units as on 31.1.88 was 32. Of these as on 31.1.88 there was no licensed closed cotton/man-made fibres or woollen textile mills in Punjab nor was any case registered by the Board for Industrial and Financial Reconstruction under Sick Industrial Companies Act.

(b) The Union Government do not maintain profit and loss accounts of textile mills in the private sector.

India's Share in World Trade

8140. SHRI SYED SHAHABUDDIN : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that according to the General Agreement on Tariffs and Trade (GATT) figures, world trade has gone by 4% by volume in 1987 and by above 15% in value;